MUMBAI BENCH, MUMBAI

T.C.P. No. 79/(MAH)/2012

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.01.2017

NAME OF THE PARTIES: Mr. Bipin Sagar & Anr.

V/s

M/s. Sasha Developers Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397-398 of the Companies Act 1956 and 241-242 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

1. M. S. BRARDWAT Adv for
R.D

2. tachan Dubash
alw Uswi Tanna
Adv for
Rep Nos.
i by Phenin Mehta Resp Nos.
and Author & 2 and 3.

Order TCP No.79/397-398/CLB/MB/MAH/2012

At request of the parties, list this matter for hearing on 3.3.2017.

Sd/-

B.S.V. PRAKAŠH KUMAR Member (Judicial)

Sd/-V. NALLASENAPATHY Member (Technical)